

NATIONAL COMPANY LAW TRIBUNAL
DIVISIONAL BENCH
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 08/06/2017 AT 02.30 PM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL
SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL

APPLICATION NUMBER :
PETITION NUMBER : TCP/328/ (IB)/2017
NAME OF THE PETITIONER(S) : GIMPEX LTD
NAME OF THE RESPONDENT(S) : SHREE RENUGA TEXTILES LTD
UNDER SECTION : 433 (e)(f)

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	

	<i>K. Ananth Padmanabha Swamy</i> 8/6/17	Peti Petitioner	<i>[Signature]</i>
	<i>K. Jayaraman</i> 8/6/17	Respondent	<i>[Signature]</i>

ORDER

Counsel for both the parties present. Counsel for the respondent has produced an order dated 1.10.2015 passed by Hon'ble High Court of Madras, in Company Petition No. 414/2014 wherein at page 2 the Hon'ble High Court has appointed the Official Liquidator. Therefore, it appears that the Registry of Hon'ble High Court, by mistake, has sent this matter to this Bench. Hence, the Registry is directed to send back this matter to the Hon'ble High Court for further proceedings.

[Signature]
(Ch. Md. Sharief Tariq)
Member (Judicial)

[Signature]
(K. Anantha Padmanabha Swamy)
Member (Judicial)